

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No. 12426/2022

(Arising out of impugned final judgment and order dated 14-08-2015 in CC No. 307/2011 passed by the High Court Of Judicature At Allahabad)

KEHARI SINGH & ANR.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(IA No.190899/2022-CONDONATION OF DELAY IN FILING and IA No.190903/2022-EXEMPTION FROM FILING O.T. and IA No.190900/2022-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS)

Date : 05-01-2023 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.S. BOPANNA
HON'BLE MS. JUSTICE HIMA KOHLI

For Petitioner(s) Dr. A.P. Singh, Adv.
 Ms. Geeta Chauhan, Adv.
 Mr. V.P. Singh, Adv.
 Ms. Richa Singh, Adv.
 Ms. Pratima Rani, Adv.
 Mr. Sadashiv, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Issue notice to the respondent.

(ARUSHI SUNEJA)
SENIOR PERSONAL ASSISTANT

(DIPTI KHURANA)
ASSISTANT REGISTRAR